

CITY CIVIL & SESSIONS COURT, GR. BOMBAY

H.H.J. SHRI J C JAGDALE, COURT ROOM NO. 51

DAILY BOARD DT. 10/09/2020

SR. NO.	CASE NO.	PARTY NAME	STAGE	NEXT DATE
1.	CRI REV APP/100092/2017	Shailesh Nathalal Thakkar-Aplcnt. Vs. Central Bureau of Investigation-Respdt.	HEARING	
2.	M A IN ABA/100062/2020	Vasant Dhondu Lad Vs. State CBI BS FC	HEARING	
3.	MISCAPPLN CBI/100225/2020	G.R.Seshadari Vs. CBI, BS and FC	HEARING	
4.	MISC.APPLN CBI/100226/2020	T.K. Bajaj Vs. CBI, BS and FC	HEARING	
5.	MISC.APPLN CBI/100265/2020	Manjula N. Bhatia Vs. Central Bureau of Investigation, Bank Securities and Fraud Cell	HEARING	
6.	MISC.APPLN CBI/100372/2020	Anand Vijaikumar Singh Vs. Central Bureau of Investigation, BS and FC	HEARING	
7.	SPL.CASE CBI/100131/2004	State of Maharashtra BS FC Mumbai Vs. Himanshu Suresh Gandhi	P. H.	
8.	CRI.MA/102190/2019	K. R. Anthony Paras D. Patawari- Applicant in MA 2638-16 in Appeal 1078-14 Vs. M/s. Raphel Motors and Mr.	COMPLIANCE	

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SR. NO.	CASE NO.	PARTY NAME	STAGE	NEXT DATE
9.	SPL CASE CBI/100103/2014	The State of Maharashtra Vs. Pankaj Kalia and others	REPLY/SAY	
10.	SPL CASE CBI/100070/2015	The State CBI BS and FC Vs. Pankaj Kalia and others	REPLY/SAY	
11.	MISC APPLN CBI/100305/2020	Amish Sharad Shah and Anr Vs. The State of Maharashtra Through the Commissioner of Police Crime Branch, CID	REPLY/SAY	
12.	SPL CASE CBI/100043/2018	STATE GOVERNMENT CBI Vs. jatin Rajnikant Mehta and other 13	APPEARANCE	
13.	SPL CASE CBI/100002/2019	CBI, BS and FC Vs. Gokulnath Raghu Shetty and other 12	APPEARANCE	
14.	SESSIONS CASE/100338/1991	State Vs. Kirti Vrijlal Ambani 3	APPEARANCE	
15.	SPL CASE CBI/100027/2009	State of Maharashtra C.B.I. BS FC MUMBAI Vs. G. Nagraj Others.	ARGUMENT ON EXH. READY	

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SR. NO.	CASE NO.	PARTY NAME	STAGE	NEXT DATE
16.	SPL CASE CBI/100078/1998	CBI BSFC Mumbai Vs. K. Chandrashekhar Rao	H.C. STAYED	
17.	SPL CASE CBI/100098/2010	The State CBI BS -FC MUMBAI Vs. Mahendra Satav and Others	H.C. STAYED	
18.	SPL CASE CBI/100020/2013	The State CBI BSFC Vs. J.N.Chellani	H.C. STAYED	